

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1557

ANSWERED ON:07.08.2006

AMENDMENT IN CABLE TELEVISION NETWORKS REGULATION ACT, 1995

Singh Shri Uday

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) proposes to amend the Cable Television Networks (Regulation) Act, 1995 and the telecom licensing agreement to provide TV programmes on computers;

(b) if so, the facts and details thereof;

(c) whether the provision of TV programmes on computers would have impact on TV manufacturing companies and Cable Operators; and

(d) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a): The Ministry of Information & Broadcasting has not received any proposal from TRAI in this regard.

(b), (c) & (d): Do not arise.